

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/36/(IB)/2018  
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD  
NAME OF THE RESPONDENT(S) : SIPCOT & SIDCO PHASE II ENTERPREURE FINISHED  
LEATHER EFFLUENT TREATMENT COM PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	BHANSALI CHEMICALS MADRAS LTD S. VIJAYARAGHAVAN NANOOTHAN	S. VIJAYARAGHAVAN MADRAS LTD	

ORDER

Counsel for petitioner/operational creditor present and stated that the matter is almost settled and prayed for time to file joint memo of settlement. No representation on behalf of the respondent. Time is enlarged at request. Put up on 27.02.2018.

*-sd-*  
(S VIJAYARAGHAVAN)  
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

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